

**THE NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Un-numbered Company Appeal (AT) (Insolvency) No. \_\_\_/2018**  
**(F.No.21/08/2018/NCLAT/UR/771**

**In the matter of:**

Konkola Copper Mines PLC ..... Appellant  
Through its Authorised Representative

Versus

Stewarts and Lloyds of India Ltd. .... Respondent  
Through the Liquidator

Appearance:       None for the Appellant.

**07.09.2018**

No one appears for the Appellant. Put up again on 11.09.2018  
before the Registrar Court.

(Abni Ranjan Kumar Sinha)  
Registrar